IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

5. **IA-1885(MB)2024 IN C.P. (IB)/1422(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Limited
Vs.
Raghuleela Infraventures Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. Regulation 44(2), Liquidation process Regulation, 2016.

O R D E R

1. Ms. Sujata Chattopadhyay, Ld. Counsel for the Liquidator present through VC. None present for the Respondent.

2. On request of Ld. Counsel for the Liquidator, list this matter on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

24.04.2024 / *Bmb*